

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05-10-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER, (JUDICIAL)
SHRI. S. VIJAYARAGHAVAN, MEMBER, (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/46/2017
NAME OF THE PETITIONER(S) : S.K. GANESAN & 4 OTHERS
NAME OF THE RESPONDENT(S) : BALAJI RUBBER & RECLAIMS PVT LTD & 8 ORS
UNDER SECTION : 241/242 OF CA 2013

ORDER

Ld. Counsel Ms. S. Manjula Devi for the Petitioner is present. Counsel for the
Respondent is present.

List the matter on 03.12.2020 for final disposal.

-sd-

[S. VIJAYARAGHAVAN]
Member (Technical)

-sd-

[R. SUCHARITHA]
Member (Judicial)

vs